

SPECIAL BENCH  
COURT - I

**O-216**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/275(KB)2021  
RST.A (IBC)/11(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>MATRIX INFRA GLOBAL ENGINEERING PRIVATE LIMITED VS AKMB PROJECTS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

**For the Applicant/ Operational Creditor**

**Mr. Hareram Singh, Adv.**

**Ms. Swagata Ghosh, Adv.**

**ORDER**

1. Ld. Counsel for the applicant present.
2. Despite last and final opportunity reply affidavit has not been filed in terms of the order dated 01.03.2024. The right to file the same is therefore closed.
3. Post this matter for hearing on **14.06.2024**.

**D. ARVIND  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**